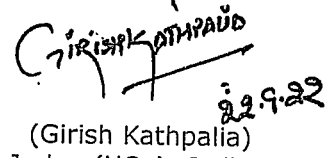


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Sh. Bharat Bhushan Sharma, S/o Late Sh. Kirpa Ram Sharma, Sr.P.A, posted in the Mediation Centre, Karkardooma Courts, Delhi, shall retire from Government Service w.e.f. 30.09.2022 (A/N).


22.9.22
(Girish Kathpalia)

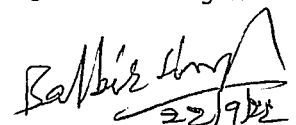
Principal District & Sessions Judge (HQs): Delhi

No. 22267-317-1 /Estt.-1/PF/2022

Dated, Delhi the 22 SEP 2022

Copy forwarded for information & necessary action to:-

1. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
2. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/ East District, Karkardooma Courts, Delhi, with the direction to inform the Housing Department in case the officer is in possession of Government accommodation.
3. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts, Delhi/ East District, Karkardooma Courts, Delhi.
4. The A.O (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
5. The A.O. (Judicial), Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
6. The A.O.(Judicial), Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
7. The A.O.(Judicial), Posting & Transfer Seat/Leave Seat/Service Book /Vigilance Branch/Pay Bill/Pension Cell/Computer Branch/ General Branch/ Library Branch, East District, Karkardooma Courts, Delhi.
8. The Web-Site Committee, THC, Delhi.
9. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
10. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
11. Sh. Bharat Bhushan Sharma, S/o Late Sh. Kirpa Ram Sharma, Sr.P.A, posted in the Mediation Centre, Karkardooma Courts, Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.


22/9/22
(Balbir Singh Shalar)
A.O. Judicial (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Delhi

